## Declaration or Assets and Liabilities

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I, CHANDAN	1 KU	MAR	son/c	laughter/wife of LT. MADAN PRASAD
42	Years,	belonging	to	BIHAR VIDHAN SABHA
			-	

Year 2024

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my

spouse and dependants\*:

## A Details of movable assets

aged....

(Assets in joint name indicating the extent of joint ownership will also have to be given)

-			KUMARI	क्षारी	जाता देशाला	
Sl.	).	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	25,000/-	5,0001-	30001-	5,0001-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		10,000/-	NIL	NİL	
(iii)	Bonds, Debentures and shares in Companies	lie de la company				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	HONDA SHINE	35 Gram GOLD 100 Gram SILVER		An Control	· · · · · · · · · · · · · · · · · · ·
(vi)	Jewellery (give details of weight and value)					
	Other assets, such as values of claims / interests					*

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		15 ey=2			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			\$		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	uniolis laisetta				
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			•	•	
	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	S.B.I LONE	9,00,000/-	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water		Control of the state of the sta	
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DODPK1837K	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		·
	(iii) Sales Tax [ Only in case of proprietary business]		
-	(iv) Property Tax		

C Personal Detail GPF/CPF/PRAN No.	:- :-	110053919373
Gender .		M (M/F)
Date of Birth	)) :()	16101982 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	DRIVER
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	<b>:</b> -	JAHANABAD
I hereby declare tha	t the al	DOVE details one towards the North

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 440 97212

Name of Employee: CHANDAN KUMAR

Designation: DRIVER

Department: BIHAR VIDHAN SABHA

Note:

Place: PATHA

Date: 08-02-2024

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

-वेषण द्यमार